

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 1979
TO BE ANSWERED ON 07.03.2018**

Ethics in the legal Profession

1979.SHRI GUTHA SUKENDER REDDY

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that Government is considering to set up an independent body to regulate ethics in the legal profession;
- (b) if so, the details thereof;
- (c) whether it is true that a meeting of PMO and Ministerial heads has taken place recently which underlined the need for setting up a regulatory framework for legal profession; and
- (d) if so, the details thereof ?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS**

(SHRI P.P. CHAUDHARY)

- (a) No Madam, at present no specific proposal is under consideration.
- (b) Does not arise
- (c) No, Madam
- (d) Does not arise
